

61. M/s. Packard Time (P) Ltd.,  
7th Mile Stone,  
146, G.T. Road, Sahibabad (U.P.).
62. M/s. Prakash Time Inds.,  
Outside Suraj Pole,  
Udaipur, Rajasthan.
63. M/s. Rajasthan Watch Mfrs ,  
D-468B Road 9A,  
Vishwakarma Indl. Estate,  
Jaipur.
64. M/s. Regal Time Inds.,  
136-14/72, Indl. Estate,  
Chandighrh.
65. M/s. Rodenia (India),  
6/9, Kirti Ngr. Indl. Area,  
New Delhi.
66. M/s. Ruby,  
6/9, Kirti Ngr. Indl. Area,  
New Delhi.
67. M/s. Raghbir Watch Co.,  
Vir Marg, Jammu.
68. M/s. Raghav Electronics  
Industries (P) Lrd.,  
A-1/117, Safdarjang Enclave,  
New Delhi.
69. M/s. Standard Watch Co.,  
Indl. Estate,  
Sopore, J & K.
70. M/s. Saraswati Time Inds.,  
4, Evening Bazar Road,  
Madras.
71. M/s. Shah Commercial,  
4th Floor, 104, Dhanji St.,  
Bombay.
72. M/s. South India Watch Inds.  
(P) Ltd.,  
Elect. & Electronics Indl.  
Estate, Hosur-Tamil Nadu.
73. M/s. Super Times (India),  
Ganeshpura, Jabbar Singh Rd.,  
Morena, M.P.
74. M/s. Sarwa Time Inds.,  
G.T. Road, Ballabgarh,  
Haryana.
75. M/s. Satish C. Shah,  
125, Indl. Estate,  
Silvassa, Dadra & Nagar Haveli.
76. M/s. Subhas Watch Indy.,  
Janata Shopping Centre,  
85, Navipeth,  
Solapur, Maharashtra.
77. M/s. Towa Clock & Tools (P) Ltd.,  
Towa Mension,  
City Station Road, Raipur.
78. M/s. Technica Watches,  
Chambaghat, Solan, H.P.
79. M/s. Taito Watch Mfg. Indy.,  
Tripolia Bazar,  
Jaipur.
80. M/s. Tawi Watch Industry,  
168, Panjithirthi,  
Jammu.
81. M/s. Uttam Industry (P) Ltd.,  
23/1, Crescent Road,  
Bangalore,  
Karnataka.
82. M/s. Vikas Watch Mfg. Indy.,  
Police Chowk,  
Chandika Tassal, Jaipur.
83. M/s. Vijay Watch Inds.,  
Diwan Mohalla Road,  
Sirghat, Patna City,  
Patna, Bihar.
84. M/s. Verma Enterprises,  
The Mall,  
Solan, H.P.
85. M/s. Watchland Corpn.,  
Janata Shopping Centre,  
85, Navi Peth,  
Solapur, Maharashtra.

#### Patent Protection

1773. PROF. P.J. KURIEN : Will the Minister of INDUSTRY AND COMPANY AFFAIRS pleased to state :

(a) whether the National Alliance of Young Entrepreneurs (NAYE) has urged Government for greater patent protection; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) and (b). The National Alliance of Young Entrepreneurs (NAYE) has submitted a memorandum to the Mini-

ster of State for Science and Technology urging the Govt. to initiate and support measures aimed at providing small enterprises with the advantages of a greater range of legal protection for their inventions than has been the case in the past.

In the said memorandum basically two main points have been raised namely :

- (i) easy access to information on technical development by establishing decentralised patent data bank linked to a central bank through computerised system; and
- (ii) expansion of legal protection for invention above and beyond existing procedures and strengthening of legal safeguards for other industrial achievements.

As regards the first point, there are patent Inspection Centres in various parts of the country at different places and these centres provide free of charge access to the Patent Literature made available by the Patent Office to these Centres. In addition, the Centralised Patent Information System (PIS) has recently been established at Nagpur to meet specific requirements regarding patent information. This centre is in the process of being fully developed and as such the question of decentralised patent data bank linked to a central data bank through computerised system does not arise at present. When the PIS is fully developed, this facility will be available.

Regarding the second point, the Patents Act, 1970, which repealed the Patents and Designs Act, 1911, came into force on the 20th April, 1972. This Act does not discriminate between small scale industries, medium scale industries and large enterprises. All applicants for patents are treated alike and the rights, which accrue after the grant of patent, are also the same.

#### Post Offices opened during Sixth Five Year Plan

1774. PROF. NARAIN CHAND PARASHAR : Will the Minister of COMMUNICATIONS be pleased to state the number of Post Office opened Circle-wise (State-wise in case of multi-State Circles) during each year of the Sixth Five Year Plan

and the details of such cases, with names in 1983-84 and 1984-85?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : Required information is being collected and will be placed on the Table of the House shortly.

#### IBM and Coca Cola

1775. SHRI B.V. DESAI : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether two multi-national US giants—the International Business Machines and Coca Cola—outside from India in 1977—are looking for returning to this country;

(b) if so, whether his Ministry has not accepted their plea and has decided against them;

(c) if so, the main reasons therefor; and

(d) whether the matter is still under consideration or final decision has been conveyed to them ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) No such proposal has been received in the Ministry of Industry and Company Affairs.

(b) to (d). Do not arise.

#### Losses Suffered by Fertilizer Corporation of India

1776. SHRI B.V. DESAI : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether the Fertilizer Corporation of India's turn-over has improved considerably at major plants;

(b) if so, whether the losses which the Corporation had faced during the last year have been considerably reduced;

(c) if so, whether during the first ten months of the current financial year, the Corporation has reduced losses by nearly 28 per cent as compared to 1983-84;